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Title: Introduction and passing of the Appropriation (Railways) No. 2 Bill, 2017.

HON. SPEAKER: Now, item No. 26.

THE MINISTER OF RAILWAYS (SHRI SURESH PRABHU): Madam, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2016-17 for the purposes of Railways.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2016-17 for the purposes of Railways."

The motion was adopted.

HON. SPEAKER: The leave is granted.

SHRI SURESH PRABHU: I introduce** the Bill.

HON. SPEAKER: The Minister may now move for consideration of the Bill.

SHRI SURESH PRABHU: I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2016-17 for the purposes of Railways, be taken into consideration."

HON. SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2016-17 for the purposes of Railways, be taken into consideration."

The motion was adopted.

HON. SPEAKER: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

HON. SPEAKER: Now, the hon. Minister may move that the Bill be passed.

SHRI SURESH PRABHU: I beg to move:

"That the Bill be passed."

HON. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

12.16 hours